

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No.114 of 2020

IN THE MATTER OF:

Sarabjit Cold Storage Pvt. Ltd. & Ors.

...Appellants

Versus

Gopal Singh & Ors.

...Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate, Mr. Shailender Singh, Advocates for Appellant.

For Respondent: Mr. Joy Saha, Sr. Advocate with Mr. Arik Banerjee and Mr. Avishek Guha, Advocate for R1-8.

O R D E R
(Virtual Mode)

20.08.2020 - Mr. Joy Saha, Learned Senior Counsel along with Mr. Arik Banerjee and Mr. Avishek Guha appears for Respondent No.1-8. Mr. Arik Banerjee and Mr. Avishek Guha had filed Vakalathnama for Respondent No.1 – 8, time is sought for filing of Reply/Response and the said Reply/Response is permitted to be filed before the next date of hearing.

It is made clear that the copy of the Reply/Response of Respondent No.1 -8 may be served to the Learned Counsel for the Appellant, three days before the next date of hearing.

The Registry is directed to List the matter on **31st August, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

RK/ Md/